(ख) ऐसे संस्थानों के नाम क्या हैं और उन्होंने कितनी प्रगति की है ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहिब पी० शिन्दे) : (क) जी, कोई नहीं ।

(ख) प्रश्न नहीं होता ।

कृषि, उद्योग प्रशिक्षण एवं प्रदर्शन केन्द्रों की स्थापना

7803. श्री महादीपक सिंह शाक्य : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या इस समय उपलब्ध प्रशिक्षण सुविधाओं का उचित प्रचार करने तथा प्रत्येक राज्य में एक एक कृषि उद्योग प्रशिक्षण एवं प्रदर्शन केन्द्र स्थापित करने का प्रस्ताव है; और

(ख) यदि हां, तो उक्त योजना राज्यवार कब क्रियान्वित की जायेगी और यह किन किन स्थानों पर लागू की जायेगी ?

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णासाहिब पी० शिन्दे) : (क) कृषि औद्योगिक प्रशिक्षण तथा प्रदर्शनी केन्द्र स्थापित करने की कोई योजना नहीं है । तथापि, आकाशवाणी, समाचारपत्र, पत्रक आदि जारी करके, राज्य के कृषि विभाग तथा केन्द्र के फार्म सूचना एकक, कृषकों, विस्तार-कार्यकर्त्ताओं आदि के प्रशिक्षण के लिये उपलब्ध-प्रशिक्षण सुविधाओं का यथोचित प्रचार कर रहे हैं ।

(ख) प्रश्न ही नहीं होता ।

Payment of Sugarcane Price by Mills in Tamil Nadu

7804. SHRI M. R. LAKSHMINARAYANAN :
DR. LAXMINARAIN PANDEYA:

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the suggestion of the Central Government to the Sugar Mills in Tamil Nadu to pay the minimum price for sugarcane (Rs 8.50 per quintal) for the season 1971-72 and as agreed to by the President of the South India Sugar Mills Association has been implemented by all the sugar mills;

(b) if not, the reasons thereof;

(c) whether the Government of Tamil Nadu has been consulted in the matter and if so, the reaction of the State Government; and

(d) the action the Central Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) (a) Out of the 16 factories in the State, one factory is making payment at the rate of Rs. 8 50 per quintal and another factory is making payment at the rate of Rs. 9 50 per quintal with an additional varietal allowance of Rs 5|-per tonne for better quality cane. The others were making payment at less than Rs. 8.50 per quintal.

(b) The Government of India have fixed only the statutory basic minimum price of cane. Payment for sugarcane at a rate higher than the minimum, however, is made by mutual agreement between the factories as buyers and the cane growers as suppliers.

(c) and (d). The Chief Minister of Tamil Nadu has been requested to intervene in the matter. His reply is awaited.